

IN THE HIGH COURT OF JUD

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH
AT HYDERABAD

~~Wednesday~~ DAY THE 18th DAY OF February
ONE THOUSAND NINE HUNDRED AND EIGHTY SEVEN

: PRESENT :

THE HON'BLE MR. B. N. JAYA SIMHA: VICE-CHAIRMAN
AND
THE HON'BLE MR. D. SURYA RAO: MEMBER.

ORIGINAL APPLICATION NO. 143/87

BETWEEN:-

1. Ganta Dase
2. Kasavapu Bagi Roju
3. Kurnamra Narsing Rao.

.....APPLICANTS.

AND

1. Administrative office
Naval Dock Yard
Vishakhapatnam
2. Employment office (Technical)
Vishakhapatnam
3. Director of Employment, 6th Floor, Church Building
Ram Laxmi, Hyderabad

.....RESPONDENTS.

P1
Application under Section 19 of the Administrative
Tribunals Act, 1985, praying that in the circumstances stated
therein the Tribunal will be pleased to issue directions to
the First Respondent - herein to consider the cases of
the Applicants and allow them to appear for the
test, interview and selection on the date to be
fixed by the him for the vacancies of Ichalais
as per notification No. PIR: 217: 8-BG
dated 6-8-1986.

O.A. No. 143/1987

MR. D. GOVARDHANACHARY,
Counsel for Applicants

MR. K.V. SUBBA RAO | CGSC

Mr. M.P. Chandramouli, S.C. for
Govt. of A.P.

(Counsel for Respondents)

ADMIT.

^{Heard} the Learned Counsel for the Applicant, Mr. K.V. Subba Rao, C.G.S.C. and Mr. M.P. Chandramouli, S.C. for Govt. of A.P.

This is a matter relating to sponsoring of candidates for the posts of Asst. Fireman & Khalasis in the Naval Dock Yard, Visakhapatnam pursuant to the Notification no. PIR/0217/882C dt. 6-8-1986 of the first respondent sent to the Employment Exchange. The applicants alleged that although they have registered ^{their names} in the Employment Exchange in the years 1978, 1979 and 1979 respectively, ^{and though} persons who have registered their names later to them were sponsored by the Employment Exchange for the above posts, ^(applicants) their names were not sponsored. ^{Hence} ~~as well as~~ that the first respondent is not considering ^{applicants} them for employment in the posts notified. The names of the ^{applicants} and the Employment Exchange Registration Numbers are as follows :-

Name of the Applicant	Employment Regn. No.
s/shri 1. K. Dasu	6803/77
2. K. Bagiraju	3137/79
3. K. Narasinga Rao	7773/79

The application is finally disposed of with the following direction :

(a) The Employment Officer, Technical, Visakhapatnam (2nd Respondent) shall forward the names of the applicants if the names of the persons who had registered their names later to the applicants were forwarded to the Naval Dock Yard for consideration to the said posts.

-end-

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(b) The Administrative Officer, Naval Dock Yard, Visakhapatnam (first respondent) shall consider the applicants for the respective posts, if sponsored by the Employment Officer along with other candidates already sponsored by the Employment Exchange, subject to their fulfilling the qualifications prescribed.

x No order as to costs.

B.N.Jayamha

(B.N.JAYASIMHA)

Vice-Chairman

D.Surya Rao

(D.SURYA RAO)

Member

18th Feb., 1987.

RSR*